# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

# LOK SABHA

## **UNSTARRED QUESTION NO-1501**

ANSWERED ON- 07/12/2021

#### RASHTRIYA GRAM SWARAJ ABHIYAN (RGSA)

#### 1501. SHRI VISHNU DAYAL RAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the details of the Rashtriya Gram Swaraj Abhiyan (RGSA);
- (b) the data on the funds allocated for the RGSA, State-wise in the last three years;
- (c) the data on the funds allocated for RGSA, Panchayat-wise during the last three years especially in the districts of Palamu and Garwha;
- (d) whether any new initiatives have been taken up under the scheme; and
- (e) if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR PANCHAYATI RAJ

## (SHRI KAPIL MORESHWAR PATIL)

- (a) The Ministry of Panchayati Rai is implementing Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2018-19 across all States/Union Territories with the primary aim of strengthening Panchayati Raj Institutions (PRIs) for achieving Sustainable Development Goals (SDGs) with main thrust on convergence with Mission Antyodaya and emphasis on strengthening PRIs in 117 Aspirational districts.
- (b) State-wise detail of fund released during the last three years under the scheme is attached as **Annexure**.
- (c) Under RGSA scheme, funds are released to States and not to Districts/Panchayats.
- (d) & (e) The scheme lays emphasis on ensuring basic orientation training for Elected Representatives of Panchayats within six months of their election and refresher training within 2 years. The scheme lays strong focus on Capacity Building and Training of Elected Representatives and Stakeholders on Sustainable Development Goals, Own Source Revenue (OSR) and subject of National Importance. One of the notable interventions of the scheme is

to mobilise, educate and transform Ward Members or Panchs into Sectoral Resource Persons with a clear role and to transform them into agents of change. The Scheme also promotes Self Help Groups (SHGs)-PRI convergence to ensure effective community mobilisation and greater public ownership of flagship programs of the Govt. Use of e-governance and technology driven solutions at Panchayat level have been increased through this scheme to attain administrative efficiency, improved service delivery, and greater accountability. The notable intervention in this regard is rolling out of Audit online application under e- Mission Mode Project for online audit of Panchayat accounts. Further, scheme also supports innovative and economic development and income enhancement projects on a limited scale.

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# Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 1501 answered on 07/12/2021

# Details of fund released to States/ UTs during last 3 years

(Rs. in crore)

Sl. No.	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	67.69	0	22.339
2	Andaman & Nicobar Islands	0.17	0	0
3	Arunachal Pradesh	33.19	39.59	0
4	Assam	39.21	23.22	26.1159
5	Bihar	4.25	0	0
6	Chhattisgarh	7.24	0	4.0395
7	Dadra & Nagar Haveli	0	0	0
8	Daman & Diu	0	0	
9	Goa	0	0	0
10	Gujarat	0	0	0
11	Haryana	6.99	0	9.89
12	Himachal Pradesh	17.26	10	22.098
13	Jammu & Kashmir	25.06	6.19	25
14	Jharkhand	4.49	0	2.34
15	Karnataka	0	0	0.439
16	Kerala	7.68	0	8.12955
17	Lakshadweep	0	0	0
18	Madhya Pradesh	62.79	85.48	71.42
19	Maharashtra	11.54	8.44	66.76
20	Manipur	9.25	4.54	3.4127
21	Meghalaya	4.44	2.63	3.967
22	Mizoram	9.85	0.5	21.185
23	Nagaland	7.89	3.94	3.7217
24	Odisha	0	0	2.937
25	Punjab	29.68	0	13.45
26	Rajasthan	25.57	0	12.981
27	Sikkim	5.08	5.1	4.7475
28	Tamil Nadu	57.6	5.3	56.875
29	Telangana	0	0	12
30	Tripura	2.77	0	2.53045
31	Uttar Pradesh	57.14	169.92	32.5407
32	Uttarakhand	33.05	23.79	26.751
33	West Bengal	54.94	44.1	33.52
34	Ladakh	0	0	2.1485
35	Puducherry	0	0	0